

8. Kerala

- (i) T.D. Medical College, Allepey.
- (ii) Medical College, Calicut.
- (iii) Medical College, Trichur.
- (iv) Medical College, Kottayam.

9. Madhya Pradesh

- (i) Govt. Medical College, Jabalpur.
- (ii) G.R. Medical College, Gwalior.
- (iii) M.G.M. Medical College, Indore.
- (iv) S.S. Medical College, Rewa.
- (v) Pt. J.L.N. Medical College, Raipur.

10. Maharashtra

- (i) T.N. Medical College, Bombay.
- (ii) L.T.M. Medical College, Bombay.
- (iii) Dr. V.M. Medical College, Sholapur.
- (iv) Govt. Medical College, Aurangabad.
- (v) S.R.T.R. Medical College, Ambajogai.
- (vi) Indira Gandhi Medical College, Nagpur.
- (vii) Govt. Medical College, Nanded.

11. Orisa

- (i) V.S.S. Medical College, Burla.
- (ii) M.K.C.G. Medical College, Berhampur.

12. Punjab

- (i) Medical College, Patiala.
- (ii) Medical College Faridkot.

13. Rajasthan

- (i) S.P. Medical College, Bikaner.
- (ii) R.N.T. Medical College, Udaipur.
- (iii) Dr. S.N. Medical College, Jodhpur.

(iv) J.L.N. Medical College, Ajmer.

(v) Medical College, Kota.

14. Tamil Nadu

- (i) Stanley Medical College, Madras.
- (ii) Kilpauk Medical College, Madras.
- (iii) Thanjazbur Medical College, Thanjazbur.
- (iv) Medical College, Coimbatore.
- (v) Tirunelveli Medical College, Tirunelveli.
- (vi) Medical College, Chingleput.

15. Uttar Pradesh

- (i) S.N. Medical College, Agra.
- (ii) M.L.N. Medical College, Allahabad.
- (iii) G.S.V.M. Medical College, Kapur.
- (iv) M.I.B. Medical College, Thansi.
- (v) B.R.D. Medical College, Gorakhpur.

16. West Bengal

- (i) Govt. Medical College, Calcutta.
- (ii) R.G. Kar Medical College, Calcutta.
- (iii) N.R.S. Medical College, Calcutta.
- (iv) National Medical College, Calcutta.
- (v) B.S. Medical College, Bankura.
- (vi) North Bangal Medical College, Siliguri.

*[Translation]***Review of the Scheme of Scheduled Castes/
Scheduled Tribes**

4890. SHRI RAM NARAIN MEENA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have reviewed the schemes meant for the upliftment of Scheduled Castes/ Scheduled Tribes;

(b) if so, the details thereof;

(c) the details of expenditure made for the people of other section scheme-wise; and

(d) the steps taken to implement the schemes?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) The following Central and Centrally Sponsored Schemes have been reviewed to make them more target oriented and effective:

1. Special Central Assistance to Special Component Plan to Schedule Castes.
2. Equity Assistance to Scheduled Castes Development Corporations.
3. National Scheme of Liberation and Rehabilitation of Scavengers & their Dependents.
4. Post-Matric Scholarship for Scheduled Castes and Schedule Tribes.
5. Pre-Matric Scholarship for the Children of those engaged in unclean occupations.
6. Hostels for Scheduled Castes Boys & Girls
7. Book Bank for 'Scheduled Castes and Schedules Tribes' students.
8. Coaching & Allied Scheme for Scheduled Castes and Scheduled Tribes students.
9. Upgradation of Merit of Scheduled Castes and Scheduled Tribes students.
10. Special Central Assistance to Tribal Sub-Plan.
11. Grants under First Proviso to article 275(1) of the Constitution.
12. Hostels for Scheduled Tribes Boys & Girls.
13. Ashram Schools in Tribal Sub-Plan Area.
14. Vocational Training in Tribal Areas.

15. Educational Complex for Scheduled Tribes Girls in Low literacy pockets.

16. Assistance to State Tribal Development Cooperatative Development Corporations, Forest Development Corporations.

17. Scheme of Village Grain Banks.

18. Special Educational Development Programme for the Scheduled Castes Girls belonging to low literacy levels.

19. Assistance to Voluntary Organisations working for Scheduled Castes Development.

20. Assistance to Voluntary Organisations working for Tribal Development.

(c) (i) Under the National Scheme of Liberation and Rehabilitation of Scavengers & their dependents the following expenditure was made for the Scavengers, flayers tanners etc.:

| | |
|---------|---------------|
| 1996-97 | Rs. 90 crores |
| 1997-98 | Rs. 90 crores |

(ii) National Safai Karamchari Finance & Development Corporation has been set up by the Government to promote economic development/Self-employment for the economic rehabilitation of safai karamcharis besides providing training in technical and entrepreneurial skills and extending loans to students from safai karamcharis for pursuing higher education. An amount of Rs. 4.75 crores was released as first instalment of equity capital fund to the Corporation for the year 1997-98.

(d) These schemes are implemented through the State Scheduled Castes Development Corporations, State Governments and Union Territory Administrations.

[English]

TB Diseases in Women

4891. SHRI M. RAJIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation has predicted that one million women will die by TB this year; and